

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSUO MOTO WRIT PETITION(CIVIL) No(s). 2/2026IN RE: ILLEGAL SAND MINING IN THE NATIONAL CHAMBAL SANCTUARY AND
THREAT TO ENDANGERED AQUATIC WILDLIFE Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

[ONLY I.A. No. 109573/2026 IS LISTED UNDER THIS ITEM.] ... Shri
Nikhil Goel, Senior Advocate, Amicus Curiae and Ms. Rupali Samuel,
AOR, Amicus Curiae

IA No. 109573/2026 - APPROPRIATE ORDERS/DIRECTIONS

Date : 13-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTAAmicus Curiae : Mr. Nikhil Goel, Sr. Adv.
Ms. Rupali Francesca Samuel, Adv.

For Petitioner(s) : By Courts Motion, AOR

For Respondent(s) :

Mr. Shiv Mangal Sharma, A.A.G.
Mr. Saurabh Rajpal, Adv.
Ms. Arushi Rathore, Adv.
Ms. Nidhi Jaswal, AOR

Mr. Raju, ASG*

Mr. Sharan Dev Singh Thakur, Sr. A.A.G.
Ms. Ruchira Goel, AORMr. Anil Kaushik, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Pranjal Singh, Adv.
Mr. Rajat Rana, Adv.
Mr. Gaurav Arya, Adv.
Mr. Digvijay Dam, Adv.Ms. Manisha T. Karia, AAG/Sr. Adv. (M.P.)
Mr. Harmeet Singh Ruprah, AOR
Mr. Varun Khetwani, Adv.
Mr. Deepin Deepak Sahni, Adv.

Ms. Shreya Gupta, Adv.
Ms. Ananya Arora, Adv.

Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR (Forest & Mining)

UPON hearing the counsel the Court made the following
O R D E R

We have heard Mr. Nikhil Goel, learned amicus curiae, Mr. C.P. Goyal(CEC), Mr. Raju, learned Additional Solicitor General, Mr. Anil Kaushik, learned Additional Solicitor General and other learned counsel representing different States.

Judgment/order reserved.

List on 17th April, 2026 for delivery of judgment/order.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILY)
ASSISTANT REGISTRAR

* Appearance not submitted.